

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / CP NO. 1300 OF 2004

Applicant/smt Urmila Devi Respdts. UOI & Ors

Advocate for Applicant/sri S. K. Srivastava Advocate for Respondent/sri K. P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>11</u>
OA is not admitted This OA filed after service of petition copy on standing Counsel for Respt. No. 1 to 4. Counter filed by Respt. Counsel without giving Respt. No. along with MA-2337/05 to condon the delay. MA-2338/05 take on record. MA-2339/05 to dismiss the OA. Rejoinder affidavit filed after service of opposite party by the applicant Counsel. Submitted <u>16/3/09</u> S.O. (J) <u>20/3</u> <u>Notes of Registry</u> OA not admitted OA filed after service of petition copy on standing Counsel for All Respt. Counter affidavit and Rejoinder affidavit is exchanged. MAs are allowed on 20/3/09 Case list for final hearing. <u>15/5/09</u> S.O. (J)	<u>20/3/09</u> Hon Cw Ashok S. Kanamadi, JM Hon Cw S. N. Shukla, AM None for the applicant. Sri K. P. Singh for the respondents. MA 2337/05 & MA 2338/05 are allowed. Presidencies are complete. List for final hearing on 22/5/09. <u>22-5-09</u> Honble Mr Justice A. K. Jaisankar JM Honble Mr S. N. Shukla AM No time left. Adjourned to 03-6-09. BAC Sharma	

Contd. On Sheet No. _____